

No. 1385/2020

PROCEEDINGS OF THE PRL. DISTRICT & SESSIONS COURT BIDAR

READ

- 1) The SOP dated: 26/05/2020 and 28/05/2020 of the Hon'ble High Court of Karnataka, Bengaluru.
- 2) This office Note dated 12/06/2020 and orders passed thereon.

ORDER NO. 146 /2020 BIDAR DATED: 12/06/2020

The Hon'ble High Court of Karnataka, Bengaluru in its SOP read at Sl. No. 1 (1) above had ordered to arrange sitting arrangement of courts w.e.f. 01/06/2020 to 12/06/2020. Further, in anticipation of continuation of same procedure by the Hon'ble High Court w.e.f. 15/06/2020 to 30/06/2020, the following sitting arrangement of all courts of Bidar Unit is assigned and shall exist from 15/06/2020 to 30/06/2020 as under.

1. During above said period, the following courts mentioned in the below table have been placed as incharge court of that cadre.
2. During the first two weeks, only hearing matters shall be listed.
ie., a) Ten cases in the Morning Session.
b) Ten cases in the Afternoon Session.
3. On the dates fixed for hearing, the concerned Presiding Officers shall assign only 50% of Group-C employees during the working hours either on shift basis or on rotation basis and all staff members of Group-B and D shall be on duty. The staff members shall follow all norms including social distancing.

Sl. No	Name of the court	Shall function as incharge court of respective cadres on said dates
1	1. Prl. District & Sessions Judge, Bidar	1. From 15/06/2020 to 30/06/2020.
	2. The Prl. Family Court, Bidar.	2. From 15/06/2020 to 30/06/2020.
	3. Addl. District & Sessions Judge, Bidar	3. From 15/06/2020 to 30/06/2020.
	4. Prl. Senior Civil Judge & CJM., Court Bidar.	4. On 15/06/2020, 18/06/2020, 25/06/2020 and on 29/06/2020.
	5. Addl. Senior Civil Judge & CJM., Bidar	5. On 16/06/2020, 19/06/2020, 26/03/2020 and on 30/06/2020.
	6. II Addl. Senior Civil Judge & JMFC., Bidar.	6. 17/06/2020, 20/06/2020, 24/06/2020 and on 27/06/2020

	7. Prl. Civil Judge & JMFC-II, Bidar	7. On 15/06/2020, 18/06/2020, 22/06/2020, 25/06/2020 and on 29/06/2020.
	8. I Addl. Civil Judge & JMFC-II, Bidar.	8 On 16/06/2020, 19/06/2020, 23/06/2020, 26/03/2020 and on 30/06/2020.
	9. II Addl. Civil Judge & JMFC-II, Bidar.	9. 17/06/2020, 20/06/2020, 24/06/2020 and on 27/06/2020
2	1. The II Addl. District & Sessions Judge, Bidar (Sitting at Basavakalyan)	1. From 15/06/2020 to 30/06/2020.
	2. The Senior Civil Judge & JMFC., Basavakalyan	2. From 15/06/2020 to 30/06/2020.
	3. The Civil Judge & JMFC., Basavakalyan	3. On 15/06/2020, 17/06/2020, 19/06/2020, 22/06/2020, 24/06/2020, 26/06/2020 and on 29/06/2020
	4. The Addl. Civil Judge & JMFC., Basavakalyan	4. On 16/06/2020, 18/06/2020, 20/06/2020, 23/06/2020, 25/06/2020, 27/06/2020 and on 30/06/2020
3	1. The Senior Civil Judge & JMFC., Humnabad.	1. From 15/06/2020 to 30/06/2020.
	2. The Prl. Civil Judge & JMFC., Humnabad.	2. On 15/06/2020, 17/06/2020, 19/06/2020, 22/06/2020, 24/06/2020, 26/06/2020 and on 29/06/2020
	3. The Addl. Civil Judge & JMFC., Humnabad.	3. On 16/06/2020, 18/06/2020, 20/06/2020, 23/06/2020, 25/06/2020, 27/06/2020 and on 30/06/2020
4	1. The Senior Civil Judge & JMFC., Bhalki	1. From 15/06/2020 to 30/06/2020.
	2. The Addl. Civil Judge & JMFC., Bhalki.	2. From 15/06/2020 to 30/06/2020.
5	1. The Senior Civil Judge & JMFC., Aurad-B.	1. From 15/06/2020 to 30/06/2020.
	2. The Civil Judge & JMFC., Aurad-B.	2. From 15/06/2020 to 30/06/2020.

4. The Stenographers/JWs, Bench Clerks, Pending Clerks, Bench Typist and Attender/Peon of all courts shall be present on all sitting days.

5. Even if a Judicial Officer is not assigned any work on a particular day, he/she shall remain present in the Court and do administrative work.

6. The Judicial Officers and staff members of this unit should not leave the headquarters during above said period without prior permission from concerned.

7. Further, all remaining procedures viz., listing of cases, filing of cases, safety measures, recording of evidence, re-filing, copying applications, recording of statements under section 164 of Cr.P.C etc., shall be adopted as per Standard Operating Procedure of Hon'ble High Court of Karnataka, Bengaluru enclosed with this letter.

Satya Shakti 52/10
(Kadloor Satyanarayanacharya)
Prl. District & Sessions Judge
Bidar.

COPY TO :

1. The Prl. Family Judge, Bidar
2. The I Addl. District & Sessions Judge, Bidar
3. The II Addl. Dist. & Sessions Judge, Bidar (Sitting at B.Kalyan)
4. The Prl. Senior Civil Judge & CJM, Bidar
5. The I Addl. Senior Civil Judge & CJM Bidar
6. The II Addl. Senior Civil Judge & JMFC Bidar.
7. The Senior Civil Judge, Basvakalyan
8. The Senior Civil Judge & JMFC Humnabad
9. The Senior Civil Judge & JMFC, Bhalki.
10. The Senior Civil Judge & JMFC, Aurad-B.
11. The Prl. Civil Judge & JMFC-II, Bidar
12. The I Addl. Civil Judge & JMFC-II, Bidar
13. The II Addl. Civil Judge & JMFC-II, Bidar
14. The Prl. Civil Judge & JMFC Humnabad
15. The Addl. Civil Judge & JMFC Humnabad.
16. The Civil Judge & JMFC, Basavakalyan
17. The Addl. Civil Judge & JMFC, Basavakalyan.
18. The Civil Judge & JMFC, Bhalki.
19. The Addl. Civil Judge & JMFC., Bhalki.
20. The Civil Judge & JMFC, Aurad-B.
21. The Public Prosecutor, Bidar.
22. The Superintendent of Police, Bidar.
23. The Superintendent, District Prison, Bidar.
24. The District Government Pleader, Bidar.
25. The District Bar Association, Bidar.
26. Circulate amongst officials of this court as well as Addl. District & Sessions Court, Bidar.
27. Office Order Book.
28. Adm. File.